

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-320
IB-2236/ND/2019

IN THE MATTER OF:

Mr. Sudhir Kumar

Vs

M/s AIMS RG Angel Promoters Pvt Ltd.

....Respondent

...Applicant

SECTION

Under Section 7 of IBC, 2016

Order delivered on 22.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, adjourned to 18.12.2019.


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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